

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2479
ANSWERED ON:07.12.2012
TIDAL POWER
Ray Shri Saugata

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the proposals under consideration for establishment of 'Tidal Power Projects' in the country, State-wise;
- (b) whether the Central Electricity Authority has been associated with these power projects; and
- (c) if so, the details thereof?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a) In order to exploit tidal power, Government of Gujarat has signed a Memorandum of Understanding in January 2011 for establishing a 250 MW tidal power project in Gulf of Kutch with Gujarat Power Corporation Ltd. (GPCL), Vadodara, M/s Atlantis Resource Corporation, United Kingdom and Perfect Mining Energy Solutions, Singapore. A Special Purpose Vehicle has been incorporated in May, 2011 and GPCL has taken up a 50 MW tidal power project at Mandavi in district Kutch in first phase. There is no other tidal power project under consideration.

(b)&(c): In eighties, a study was undertaken by Central Electricity Authority, New Delhi for the assessment of tidal energy potential in the country. According to the study, there is an estimated potential of about 8000 MW tidal energy in the country. This includes about 7000 MW in the Gulf of Cambay, 1200 MW in the Gulf of Kutch in the State of Gujarat and about 100 MW in the Gangetic Delta in the Sunderbans region in the State of West Bengal.